

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

M.A. No.172 of 2018
Un-numbered Company Appeal (AT) No. ___/2018
(F.No.27/08/2018/NCLAT/UR/789

In the matter of:

Bank Street Securities Pvt. Ltd. & Ors. Appellants

Versus

SRD Trading Pvt. Ltd. Respondent

Appearance: Shri Ashish Middha, Advocate for the Appellants.

28.09.2018

As prayed by learned Counsel, put up again on 03.10.2018
before the Registrar Court.

(Abni Ranjan Kumar Sinha)
Registrar